

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins) No. 173 of 2020

IN THE MATTER OF:

Aditya Sikdar & Anr.

....Appellants

Vs.

Allahabad Bank & Anr.

....Respondents

Present:

For Appellants: Mr. Abhrajit Mitra, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Satadeep Bhattacharya and Mr. Aditya Shukla, Advocates.

For Respondents: Mr. Om Narayan and Mr. Mohit Seth, Advocates for R-1.

O R D E R
(Virtual Mode)

26.03.2021: Due to paucity of time, the matter is adjourned.

Let the matter be fixed 'For Hearing' on **22.04.2021**.

Interim Order passed on 18.02.2021 to continue till the next date of hearing.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sr/kam